

Statement

(Quantity in thousand tonnes)

MONTH	DEMAND	ALLOTMENT	OFFTAKE (P)
January	75.0	60.0	57.3
February	75.0	55.0	56.8
March	75.0	55.0	55.5
April	75.0	55.0	44.2
May	75.0	55.0	64.3
June	75.0	45.0	44.1
		Total 325.0	322.2

(P)—Provisional

(a) Position indicating demand, allotment and offtake of rice to Karnataka for public distribution system the during period January, 1988 to June, 1988

(b) and (c) There was no reduction in the allocation of rice of Karnataka for May, 1988, which was at the same level as in April, 1988. However, the allocation for the month of June, 1988 was made at 45,000 tonnes per month, after taking into account the overall availability of stocks in the Central Pool, relative needs of the various States, market availability and other related factors.

(d) The role of the Public Distribution System is only supplemental to the open market availability and the demands of the State Governments are being met, as far as possible, within the overall availability of stocks in the Central Pool.

Crash Landing of Boeing 737 at Indira Gandhi International Airport

*67. SHRI C. MADHAV REDDI :

SHRI M. RAGHUMA REDDY :

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether an Indian Airlines Boeing 737 crash landed at the Indira Gandhi International Airport on 19th June, 1988 ;

(b) if so, the estimated loss of property as a result thereof ;

(c) whether any enquiry has been conducted into the causes of this incident ; and

(d) if so, the details thereof and the steps taken or proposed to be taken to avoid recurrence of such incidents ?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL) :

(a) Yes, Sir.

(b) The loss of the aircraft is to be assessed by General Insurance Corporation of India.

(c) and (d) An enquiry has been ordered into the accident. Preventive measures depend upon the recommendations made in the enquiry report.

Review of Working of EPF Organization

*68 SHRI AJOY BISWAS : Will the Minister of LABOUR be pleased to state :

(a) whether any review is being conducted on the working of the Employees Provident Fund Organisation ; and

(b) if so, when will the review be over and the outcome thereof be made public ?